

PRESCRIBED FORMAT

| Form.1 | | | | | | | | | |
|---|---|---------------|----------|------------------------------------|----------|------------------------|--------------------|----------------------|------------------|
| List of cases E-filed during the month of JUNE, 2022 | | | | | | | | | |
| Sl. No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1. | Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada. | Krishna | -- | -- | -- | -- | -- | -- | -- |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- | -- | -- | -- |

| Form.2 | | | | | | | |
|--|---|---------------|----------|------------------------------------|----------|----------------------|---------------------------------|
| List of cases in which e-payment of Court Fee was made during the month of JUNE, 2022 | | | | | | | |
| Sl. No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada. | Krishna | -- | -- | -- | -- | - |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- | - |

| Form.3 | | | | | | | |
|--|--|-----------------|-----------------|---|-----------------|-----------------------------|--|
| List of cases in which Electronic Service of Process has taken place during the month of JUNE, 2022 | | | | | | | |
| Sl. No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada | Krishna | -- | -- | -- | -- | - |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- | - |

| Form.4 | | | | | | |
|---|--|-----------------|-------------------|------------------|------------------|---|
| List of total no. of cases randomly allocated during the month of JUNE, 2022 | | | | | | |
| Sl. No | Court | District | Court Name | Court No. | Case Type | Case Count (No. of Cases randomly allocated) |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada | Krishna | -- | -- | -- | -- |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- |

Form.6
Contested commercial cases disposed during the month of JUNE, 2022

| Sl. No | Court | District | Case No. | Petitioner Name vs Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for Disposal | Nature of disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---|---------------|------------------------------|---|--|---|--|------------------|-------------------|--|-----------------------------|--|----------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | COS 2/2018 (Old OS 389/2012) | Sri. Meka Atchuta Ramarao Vs. Sri. K. Suryanarayana Raju (D1), Smt. K. Sarojini Devi (D2), Sri. Vytla Narayana Rao (D3) | Sri. K. Ravi, Advocate for Plaintiff Vs. Sri. V.V. Ravi Prasad & JV Rama Krishna, Advocates for D1 & D2, Sri. N.S.V.Reddy, Advocate for D3 | 23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 25.09.2012) | No | 13.06.2022 | 3548 days | Contested | - | - | U/Or.VII R.1 Sec.26 of CPC |

| | | | | | | | | | | | | | |
|--|---|---------------|--------------|--|---|--|-----------------|------------|-----------|-----------|---|---|--|
| | Special Judge for Trial and Disposal of Commercial Disputes | Visakhapatnam | CAOP 10/2019 | Visakhapatnam Port Trust Vs. M/s. Vizing Seaport Pvt. Limited (R1), Sri. Justice D. Apparao (R2), Sri. Justice JRL Nageswara Rao (R3), Sri. N. Jagannadha Rao (R4) | Sri. T.V.S.K. Kanakaraju, Advocate for Petitioner Vs. Sri. M. Ramdas, Advocate for R1, R2 to R4 are Arbitrators | 23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 25.02.2019) | *Not Applicable | 13.06.2022 | 1204 days | Contested | - | - | U/sce.34 of Arbitration & Conciliation Act |
|--|---|---------------|--------------|--|---|--|-----------------|------------|-----------|-----------|---|---|--|

| | | | | | | | | | | | | |
|---|---------------|--------------|--|--|---|-----------------|------------|-----------|-----------|---|---|--|
| Special Judge for Trial and Disposal of Commercial Disputes | Visakhapatnam | CAOP 12/2019 | M/s.Rashtirya Ispat Nigam Limited Vs. M/s.Indo Engineering Works (R1), A.P. Micro and Small Enterprise Facilitation Council (R2) | Sri. A. Srinivas, Advocate for Petitioner Vs. Sri. C.V.Veerabhadra Rao, Advocate for R1, R2 is an Arbitrator | 23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 15.03.2019 | *Not Applicable | 27.06.2022 | 1200 days | Contested | - | - | U/sce.34 of Arbitration & Conciliation Act |
|---|---------------|--------------|--|--|---|-----------------|------------|-----------|-----------|---|---|--|

*N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of JUNE, 2022

| Sl. No | Court | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|---------------|---|-----------------|---|--|--|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada | Krishna | 53 | 5 | 0 | 58 |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | 186 | 8 | 5 | 189 |

REGISTRAR (INQUIRIES)